

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 18(ND)11
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.05.2017**

NAME OF THE COMPANY: M/s Sh. Vivek Malani V/s. M/s. Krishna Mills Ltd.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. Nemant Sharma		Adv Respondent. G.	Jainidli
2.	Ms. Jaisidli Gogia			

Order

Request for adjournment has been made by the learned counsel for the respondent. None is present on behalf of the petitioner. At his request adjourned to 28th July 2017.

Sd/-

[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)

Sd/-

[INA MALHOTRA]
MEMBER [J]